

BENCH-I

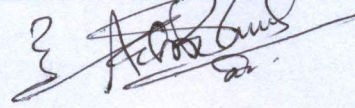
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

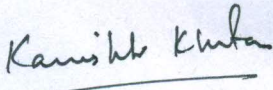
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> January 2018, 10.30 A.M**

Name of the Company		State Bank of India-Vs-Adhunik Alloys & Power Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. > Mr. Arnab Basu Mullick, Advocate { Advocate for REPL supporting creditors } {  }

KANISHK KHETAN, ADV

RESOLUTION  
PROFESSIONAL

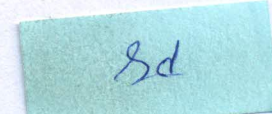
  
31/1/18.

**ORDER**

Ld. Counsel for the Resolution Professional as well Ld. Counsel for one of the supporting creditors is present.

4<sup>th</sup> Progress Report is filed. It is received and recorded.

List it on 15/02/2018 along with the application filed by the RP for extension of time.



(Jinan K.R.)  
Member (J)